

HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

REMINDER-II

To

The Principal District & Sessions Judge,  
Anantnag/Budgam/ Jammu/Kulgam/Kupwara  
and Pulwama.

No.: 29336-41/Stg Dated: 03/02/2017

Sub:- Rajya Sabha Unstarred Question No. 2012 for 02-12-2016  
raised by Sh Husain Dalwal, MP, regarding 'Government  
Litigations'.

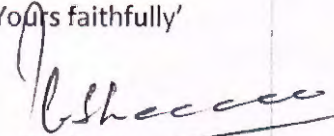
Sir,

In reference to this Registry's Letter No. 25592-93/Sts.  
Dated 20-12-2016 and reminder-I No. 28529-36/Sts. Dated 24-01-  
2017 regarding the subject cited above that the requisite information  
is still awaited from your side despite lapse of more than TWO  
months.

In this connection, you are once again requested to  
provide the said information to this Registry at the earliest. So, that  
we may able to transmit the same to the concerned quarter as  
desired.

The matter may be treated as Most Urgent.

Yours faithfully'

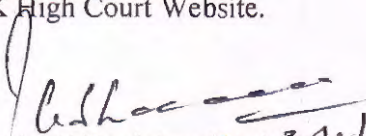
  
(K. K. Sharma) 2/2/2017  
Asstt.Registrar(Sts.)

No. 29342 / Sts.

Dated: 03/02/2017

Copy to:-

Incharge NIC for uploading the same on the J&K High Court Website.

  
Asstt.Registrar(Sts.) 2/2/2017